

**HARYANA VIDHAN SABHA**

**Starred Question**

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on  
Monday, the 9<sup>th</sup> September, 2013.**

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**Disposal of Bio-medical Waste**

**\*1633. Dr. ASHOK KASHYAP, M.L.A. :**Will the Health Minister be pleased to state :-

- a) whether the Bio medical Waste is being disposed off as per norms of the Haryana Pollution Control Board in all the Hospital in the state; if so, the details of such Hospitals which are following these norms;
- b) whether there is any Medical College/Hospital which is not following the norms of the HPCB; if so, the details of such hospitals;
- c) whether the Health Department has taken any disciplinary action against any Hospital Authority for non compliance of the HPCB norms; if so, the details thereof ;if not, the reasons thereof ;
- d) whether there is any system of online monitoring of the disposal of bio-medical waste; and
- e) whether there is any provision to check the vehicles carrying bio-medical waste to ensure that all norms of the HPCB are being followed by such vehicles; if not, the reasons thereof ?

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**Chandigarh:  
The 29<sup>th</sup> August, 2013**

**SUMIT KUMAR,  
Secretary,  
Haryana Vidhan Sabha**